

(2021) 11 MAD CK 0040

Madras High Court (Madurai Bench)

Case No: Writ Petition (MD) No. 5019 Of 2021, Writ Miscellaneous Petition (MD) No.3994,
3995, 3996 Of 2021

S.Jeyapal

APPELLANT

Vs

Authorised Officer And
Others

RESPONDENT

Date of Decision: Nov. 2, 2021

Acts Referred:

Constitution Of India, 1950 " Article 226, 227#Securitisation And Reconstruction Of Financial
Assets And Enforcement Of Security Interest Act, 2002 " Section 17, 17(1)

Citation: (2021) 11 MAD CK 0040

Hon'ble Judges: M.Duraiswamy, J; K.Murali Shankar, J

Bench: Division Bench

Advocate: S.Rengasamy, Pala Ramasamy, S.Sivathilakar

Final Decision: Dismissed

Judgement